

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP.NO(s). 5508-09

Petition(s) for Special Leave to Appeal (Crl)... 2009

(From the judgement and order dated 05/12/2008 in CRLR No. 178/2003
& CRLRA No. 178/2003 & CRLA No. 481/2009 of The HIGH COURT OF
JUDICATURE OF BOMBAY AT NAGPUR)

SURESH & ORS.

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

Date: 14/09/2009 These Petitions were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr. Shivaji M. Jadhav, Adv. (Mentioned by)

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List on 23.10.2009.

(G.V.Ramana)
Court Master
(Mentioned slip enclosed)

(Veera Verma)
Court Master